

been called for from the Government of Kerala and would be placed on the Table of the House as soon as it is available:

### Supply of Wheat to Flour Mills in Bihar

1314. Shri R. Ramanathan Chettiar: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) the names and location of the flour mills in Bihar which were set up with the approval of the Government of India during the last year;

(b) whether it is a fact that Government have not so far sanctioned the quota of wheat for trial run or for grinding purposes so far thus rendering the capacity of these mills idle; and

(c) the steps which Government propose to take to sanction the requisite quota of wheat to these mills according to their capacity in view of the present food shortage in the State?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) No roller flour mills were set up in Bihar during last year with the approval of the Central Government.

(b) and (c). Do not arise.

### Indian Agricultural Research Institute, Pusa (New Delhi)

1315. Shri Rajdeo Singh: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether Government are aware of the miserable conditions of the hostel of the students doing research at the Indian Agriculture Research Institute, Pusa, New Delhi; and

(b) if so, the steps proposed to be taken both on long term and immediate basis so as to create a proper atmosphere for work for such students?

The Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) No complaint regarding the living conditions in the Institute hostels has been received from the students residing in the hostels or elsewhere.

(b) Does not arise.

12 hrs.

### RE: CALLING-ATTENTION-NOTICE (Query)

Shri S. M. Banerjee (Kanpur): I have a submission to make. I hope you have received my calling-attention-notice on the Bombay strike. . .

Mr. Speaker: I shall consider whether it is a State matter or it relates to the Centre . . .

Shri S. M. Banerjee: I have one submission to make. Kindly hear me . . .

Mr. Speaker: I have asked him and he has written to me. I am asking from the hon. Minister what the position is, and then I shall take a decision.

Shri S. M. Banerjee: My request is only this. I am not making any submission on the strike . . .

Mr. Speaker: When I convey to the hon. Member direct that this is under my consideration, why should he stand up and just take it up in this manner?

Shri S. M. Banerjee: I have only one request to make. I am not arguing on the merits of the case. I would request that the decision may kindly be taken today, because after all, I have been asking for this since Friday last.

Mr. Speaker: I shall take that decision today.

श्री बागडी (हिसार) : अध्यक्ष महोदय, मुझे इलाहाबाद के जिले में भुखमरी के बारे में . . .